

NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

CP NO. 54/2015  
RT CP NO. 78/Chd/Pb./2017

M/s. Kotak Mahindra Bank Ltd. ...Petitioner

Versus.

M/s. Silver Oaks Township Pvt. Ltd. ...Respondent

Present: Ms. Anindita P. Katyal, Advocate for petitioner.

Learned counsel for the petitioner submits that the application filed by the petitioner in the Hon'ble Punjab and Haryana High Court is fixed for 21.09.2017. List the matter now on 29.09.2017.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

September 06, 2017.  
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